CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

## O.A.No.561/97

Thursday, this the 24th day of April, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

CA Cheriyan, Selection Grade Clerk, Canteen Stores Depot, Kochi.

- Applicant

By Advocate Mr MR Rajendran Nair

Vs

- 1. The General Manager, Canteen Stores Depot, 'Adelphi' 119 MK Road, Bombay.
- 2. The Manager, Canteen Stores Depot, Gandhinagar, Kochi.

- Respondents

By Advocate Mr TPM Ibrahim Khan, SCGSC

The application having been heard on 24.4.97 the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant, a Selection Grade Clerk in the Canteen Stores Depot, Kochi had requested for a transfer to Hyderabad on various grounds including that he is to undergo a coronary surgery there. As the request of the applicant has not been promptly considered and a reply given to him, the applicant has come forward with an application praying for a declaration

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that he is entitled to be considered for transfer to Hyderabad and for appropriate direction to the respondents. When the application came up for hearing, learned counsel on either side stated that it would be appropriate if the application is disposed of with a direction to the respondents to consider the representation and to pass appropriate orders within a reasonable time.

2. In the light of what is stated above and in the circumstances of the case, we dispose of this application with a direction to the first respondent to consider the request of the applicant for a transfer to Hyderabad made in his representation Annexures— A1 and A-2 with due sympathy keeping in view the fact that the applicant is suffering from cardiac ailment for which he has to undergo a surgery and the short period he has to serve before retirement and to communicate to the applicant a speaking order within one month from the date of receipt of a copy of this order.

Dated, the 24th April, 1997.

PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER AV HARIDASAN VICE CHAIRMAN

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## LIST OF ANNEXURES

Annexure-A1:

True copy of the representation dated 31-10-1996 submitted by the applicant to the 1st respondent.

Annexure-A2:

True copy of the representation dated 1/1997 submitted by the applicant to the 1st respondent.